

ITEM NO.5
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 115/2022

PYARE LAL DIXIT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 21-02-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashutosh Jha, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Mr Pranjali Sharma, Adv.

Ms. Saroj Tripathi, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Office report indicates that notice of lodgment of petition of appeal has not been issued as spare copies have not been filed. Ld. counsel for the petitioner prays for further opportunity to file spare copies in respect of the Order dt.7.1.2022 of the Hon'ble Court. Considering the delay in the matter, the prayer for further time is refused. Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

AVANI PAL SINGH
Registrar